

(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD
O.A. NO. 1399 of 1993

Between

Dated: 9.11.1993

B.L.Narasimham

...
And

Applicant

1. The Regional Director(Estt.), Employees State Insurance Corporation, 5-9-23, Hill Fort Road, Hyderabad.

... Respondent

Counsel for the Applicant : Sri. V.Venkateswara Rao

Counsel for the Respondent : Sri. N.R.Devaraj, Sr. CGSC

CORAM:

Hon'ble Mr. Justice V.Neeladri Rao, Vice Chairman
Hon'ble Mr. A.B.Gorthi, Administrative Member

The Tribunal made the following order:-

Admit.

Post for final hearing on 23.11.1993 below admission
for reply in the meanwhile.

If any promotion is going to be made to the post of Assistant/Head clerk, the same is subject to the result in this O.A. and this fact is to be mentioned in the order of promotion if it is going to be issued.

Copy to:-

1. The Regional Director(Estt.), Employees State Insurance Corporation, 5-9-23, Hill Fort road, Hyderabad-463.
2. One copy to Sri. V.Venkateswara Rao, advocate, CAT, Hyd.
3. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
4. One spare copy.

Rsm/-

8/0
OA. 1399/93

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.P.T.TIRUVENGADAM: M(A)

Dated: 2/1/ -1993

ORDER/JUDGMENT:

M.A./R.A./C.A. No.

in
1399/93
O.A. No.

T.A. No. (W.P.)

Admitted and Interim directions
issued

Allowed.

Disposed of with directions
Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs

pvm

